

**BEFORE THE HON'BLE NATIONAL GREEN  
TRIBUNAL, PRINCIPAL BENCH, DELHI  
MISC APPLICATION NO.97/2022 IN OA NO. 5/2020**

**IN THE MATTER OF:**

Rita Sharma & Ors.

.....Applicants

**VERSUS**

State of HP & Ors.

.....Respondents

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Through Counsel

Dated: 30-07-2025  
Place: Shimla

Vaibhav Srivastava  
(Advocate)

**Report in compliance to order dated 08-04-2025 passed by Hon'ble National Green Tribunal in MA No. 97/2022 titled as Rita Sharma vs State of HP**

In compliance to order dated 8.4.2025 passed by Hon'ble NGT in MA No. 97/2022 in O.A. No. 05/2020, titled as Rita Sharma &Ors. Vs State of H.P. &Ors and in reference to Head Office letter No. PCB-OA No. 05/2020-817 dated 16-4-2025 and letter no. PCB-OA No./2020-4813 dated 02.07.2025 the inspection of the site was conducted by the officials of the Regional office Hamirpur on 30-5-2025 and 09.07.2025. The inspection-cum-action taken report is as under:

1. **Segregation & Collection of MSW waste:** During the inspection, it was observed that site was not in operation for more than 02 weeks. However, there was an improvement in the segregation of waste compared to the previous visits. Despite this, the freshly arriving wet and dry waste is being stored in an open area on the ground, having no shed, no concreted platform with a well drainage system to tap the leachate. The dumping/storage of the wet waste on the ground, may release the leachate into the ground and further contaminate the groundwater sources.

Despite the directions issued in this regard vide letter no. PCB/RO/HMR/MC Hamirpur (405)/2025-272 dated 03.06.2025 (**Copy attached as Annexure-I**), no further improvement has been made by the MC Hamirpur.

Whereas, the MSW site has not been processing any waste for more than a week, resulting in a continuous accumulation of wet and dry waste on the site. The MC Hamirpur has awarded the handling and managing of solid & liquid waste at Dugneri site to **M/s Suntan Life**. However, the company is not processing any kind of waste at the site, it is lifting and transporting the waste from MSW site to the Bio-fertilizer facility in Ambala, and other facilities. The record of dispatching the waste is being kept at the site, by mean of weighing slips, but there was no information available regarding, whether waste reached at the desired location or not? Therefore, a robust mechanism is required to maintain the record of waste leaving the MSW site and reaching at processing location.



MSW Site of MC Hamirpur

Sr. No.	Date	Waste Reaching at site under Door to Doormechanism	Wet (Kgs)	Dry (Kgs)	Wet Waste Lifted by SunTanco mpany	Dry Waste Lifted by SunTan company	RDF processing	RDF lifted by the Suntan Company	Remarks
1	7-7-2025	29403 Kg	16169 Kg	13234 Kg	12095 Kg	0	0	0	
2	6-7-2025	6252 Kg	3438 Kg	2814 Kg	0	0	0	0	
3	5-7-2025	19689 Kg	10827 Kg	8862 Kg	11050 Kg	0	0	0	
4	4-7-2025	20405 Kg	11221 Kg	9184 Kg	0	0	0	0	
5	3-7-2025	16683 Kg	9174 Kg	7509 Kg	0	0	0	0	
6	2-7-2025	20996 Kg	11546 Kg	9450 Kg	0	0	0	0	
7	1-7-2025	14568 Kg	8011 Kg	6557 Kg	0	0	0	0	
8	30-6-2025	22644 Kg	12452 Kg	10192 Kg	0	0	0	0	
9	29-6-2025	8250 Kg	4537 Kg	3713 Kg	0	0	0	0	
10	28-6-2025	17685 Kg	9725 Kg	7960 Kg	0	0	0	11480 Kg	
11	27-6-2025	17885 Kg	9835 Kg	8050 Kg	11755 Kg	0	0	0	
12	26-6-2025	17579 Kg	9667 Kg	7912 Kg	0	0	0	0	
13	25-6-2025	17509 Kg	9628 Kg	7881 Kg	0	0	0	0	
14	24-6-2025	16307 Kg	8967 Kg	7340 Kg	0	0	0	0	
15	23-6-2025	21206 Kg	11661 Kg	9545 Kg	0	0	0	0	
16	22-6-2025	7980 Kg	4388 Kg	3592 Kg	0	0	0	0	
	Total:	275041 Kg	151246 Kg	123795 Kg	34900 Kg	0	0	11480 Kg	275.041 MT/ 16 Days = 17.19 MT/Day Waste.

As per the information received during the visit and perusal of records which is maintained at the site, it was observed that an average of 17 MT waste per day is arriving at the site (**Copy of record enclosed as annexure-II**). It is to be noted that MC Hamirpur is not processing any waste at the site. The wet and dry waste were stored in open, leaving them exposed to rain.

From last 16 days, only 34,900 Kg out of 1,51,246 Kg(23%) wet waste lifted from the site, whose end disposal is unverified. Additionally, no dry waste has been lifted from the site and only 11480 Kg of Refused Derived Fuel (RDF) has been lifted. This indicates that hardly any waste has been removed from the MSW site over the past 16 days. The wet waste has become a breeding ground for the pest and flies and is leaching out due to the exposure to the rainwater.

The dry waste is also stored in open and exposed to the rain water. There are 68nos of compost pits and 90 % of them are lying empty. The leachate collection drainage system has not been repaired yet, despite of directions issued earlier vide above mentioned letter.

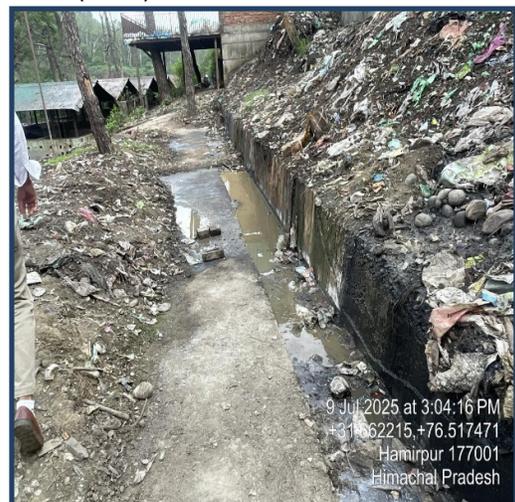
The capacity of plant is claimed to be 7.02 MT/day; whereas, approximately 17 MT/day of waste is reaching at the site. Currently, no processing of waste is done at the site, it has become a transfer point, where waste is stored before being transferred to the other locations. In the letter, addressed to the MC Hamirpur , the company M/s Suntan Life claims that it is sending the wet waste to their Bio fertilizer facility in Ambala and dry waste is routed to recyclers and RDF is routed to the combustion facilities for disposal. The utilization certificates from all such vendors shall be gathered and submitted to the MC Hamirpur, while handing over the possession of the site to MC Hamirpur. **(Copy of letter Enclosed as Annexure-III).**

2. **Composting Pits and OWCs:** There are approximately 68 nos. of compost pits and 2 Organic Waste Converters/Composters (OWCs) at the site. While the OWCs were in good condition, but they were not used in frequently manner. Old processed wet waste was found dumped near the OWCs, yet to be disposed in the pits. About 90% of the compost pits were found empty, with only a few in use. The compost pits were poorly maintained, and leachate was observed seeping out. The leachate drainage system was found damaged, increasing the risk of leachate overflowing as more waste is added in the pits. The existing drainage system for leachate storage requires immediate repair to prevent environmental damage and ensure proper waste management at the facility.





Organic Waste Converter (OWC)



Compost Pits.

3. **Legacy Waste:** The Municipal Corporation (MC) Hamirpur has begun the excavation of old legacy waste. The excavated material is currently being stored on-site for further processing. Two screening machines have been installed at the location to recover Refuse-Derived Fuel (RDF) from the legacy waste, which were not in operation during the visit. The record of RDF (recovered from the legacy waste) leaving the SWM facility was kept at the site (detail is mentioned above). The MC Hamirpur has excavated the legacy waste and created a windrow, but still has not been cleared yet. Over the time, the waste has stabilized, forming a flat surface that needs urgent attention. A proper channel must be created to lead the oozing leachate to a lined depression or pond for treatment or for leachate recirculation onto windrows as a type of Bio-culture.

There is hardly any processing of legacy waste form the past 02 weeks. The Bio-earth or good earth, which remains as a residue from screening of legacy waste, was found dumped at the site. The dumped good earth material,contains significant amount of the plastic and other metals such as glass, tin, iron, hence not suitable for dumping in an open environment. Therefore, the size of the screener shall be examined and option for extracting the waste from the good earth should be explored.



Legacy Waste



Legacy Waste site



Good Earth



Screening Machine

4. **Material Recovery Facility (MRF):** The MRF site was not being utilized to its full potential. Approximately half of the area was occupied by legacy waste or infrastructure set up to manage its removal. There were 02 bailing Machines and were found operational. However, their capacity is adequate to process the volume of waste that is reaching at the site.

Moreover, there was no dedicated space allocated for the storage of different types of waste. The dry waste was found dumped/stored in open and was not lifted by the company. If it remains dumped then it may eventually become legacy waste.

The OWCs were installed at the site but are not being used on regular basis. After the perusal of records of material dispatched from the site, it was further observed that only 34,900 Kg out of 1,51,246 Kg (23%) wet waste lifted from the site.

The record has been kept for the waste reaching and also leaving the site by the mean of weighing slips, but there was no documentation confirming its receipt at cement plants, Solid Waste Management (SWM) facilities, or any other disposal facility. Thus, the final disposal or processing of the waste remains unverified.

Additionally, there were no efforts been made by the MC Hamirpur and the contractors, to recover the recoverable, recyclable products from the freshly arriving waste. The material, whether wet or dry, are being lifted and transported to the other facilities, which raises many questions to the disposal mechanism.



(MC Hamirpur MSW site)

5. **Processing of Waste:** It has already been submitted that, hardly any waste is being processed by the MC Hamirpur or its contractor at the site. As stated by the representative, both wet and dry waste collected and subsequently transported to a processing facility in Una and then to Haryana (other State).

Whereas, the directions under Solid Waste Management Rule, 2016 were issued to the Municipal Corporation, Hamirpur vide letter no. 272 dated 03.06.2025 for the above-mentioned non-compliance and prompt action, no compliance has been made by the MC Hamirpur. The letter was forwarded to the M/s Suntan Life for the compliance, later the reply was submitted by the company, which claims that it is sending the wet waste to their Bio fertilizer facility in Ambala and dry waste is routed to recyclers and RDF is routed to the combustion facilities for disposal. The utilization certificates from all such vendors shall be gathered and submitted to the MC Hamirpur, while handing over the possession of the site to MC Hamirpur. Hence, the final disposal method or end-use of this waste remains unverified. **(Copy of letter attached as Annexure-IV)**

While there are facilities and equipment available at the MSW site of MC Hamirpur at Dughneri for processing of wet waste, hence the transportation of wet waste to another facility for processing could be reconsidered to enhance efficiency.

In view of inspection conducted on 09.07.2025 a notice vide letter no. PCB/RO/HMR/MC Hamirpur (405)/2025-477-78 dated 19.07.2025 has been issued to the MC Hamirpur for the compliance of Solid Waste Rules 2016 and taking immediate measures (copy annexed as **Annexure-V**). The State Board has also levied Environmental Compensation of Rupees 3,00,000/- (Rupees Three Lakhs only) on MC Hamirpur on 25-7-2025 (annexed as **Annexure –VI**) for the violation of provision of Solid Waste Management Rules, 2016 as per order by Hon'ble NGT in O.A. No. 606/2018.

#### **Recommendations:-**

- (i) MC Hamirpur is required to provide a well-covered concreted platform with the well drain system to tap the leachate at the site, to store/dump the freshly arriving wet waste.
- (ii) The composts pits are poorly managed and the drainage system provided for the collection of leachates need to be maintained promptly.
- (iii) A proper record of entering and leaving of waste from the MSW site need to be maintained.
- (iv) The logbook in the transporting vehicle (which are indulged in transporting a waste from MSW site to other location for processing) need to be provided to record the journey. The logbook must include details of the destination and acknowledgment of receipt by the plant in-charge at the receiving facility.
- (v) A provision to tap the leachate from the windrow and the existing legacy waste site need to be provided.

- (vi) Further processing options for the Good Earth Material that is unsuitable for open dumping due to the presence of significant quantities of plastic, metal, glass, and other non-biodegradable materials need to be explored.
- (vii) Detailed data on the quantity of legacy waste currently lying at the site, the amount of waste processed, the quantity sent as RDF, and the quantity of Good Earth recovered, along with its disposal or utilization plan need to be provided.
- (viii) Records detailing the quantity of material recovered and recycled through registered recyclers need to be provided.
- (ix) Prompt and necessary action to avoid the nuisance and environment degradation and comply with the provisions of Solid Waste Management Rules, 2016 need to be taken.
- (x) The MC Hamirpur is required to clear the legacy waste from the site at the earliest, as per the agreement or mutual understanding with M/s Suntan Life. Furthermore, it shall prepare and monitor a comprehensive action plan along with a defined timeline for its execution.



Er. Praveen Kumar,  
Regional Officer, Hamirpur  
HP State Pollution Control Board



**H.P. STATE POLLUTION CONTROL BOARD  
REGIONAL OFFICE HAMIRPUR**

Near Bhota Chowk Hamirpur, Distt Hamirpur (H.P.) 177001  
Email: [pcbhamirpur@gmail.com](mailto:pcbhamirpur@gmail.com) Ph. No.: 01972-225700



No. PCB/RO/ HMR/ MC Hamirpur (405)/2025-272

Dated: 03/06/2025

To

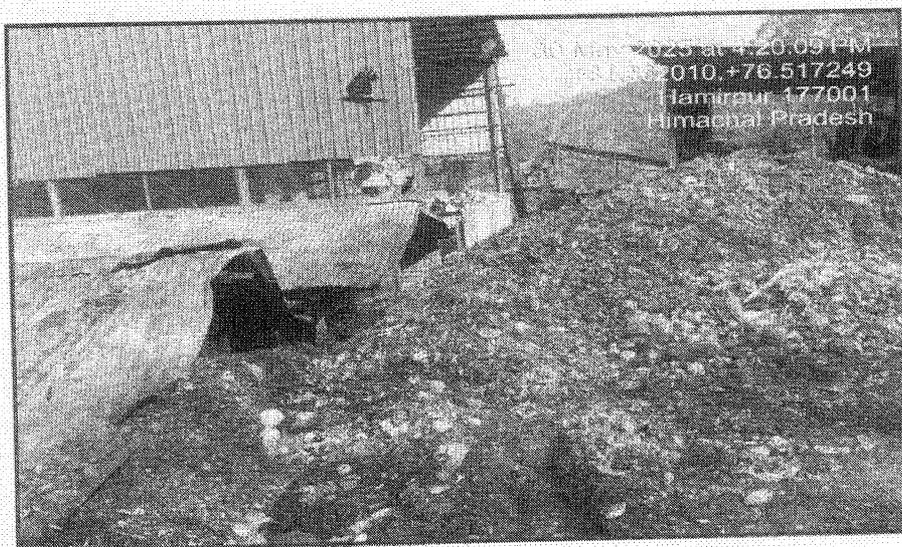
The Commissioner,  
Municipal Corporation Hamirpur,  
District Hamirpur.

**Sub: Notice under Solid Waste Management Rules, 2016 and Environmental Protection Act, 1986.**

Sir,

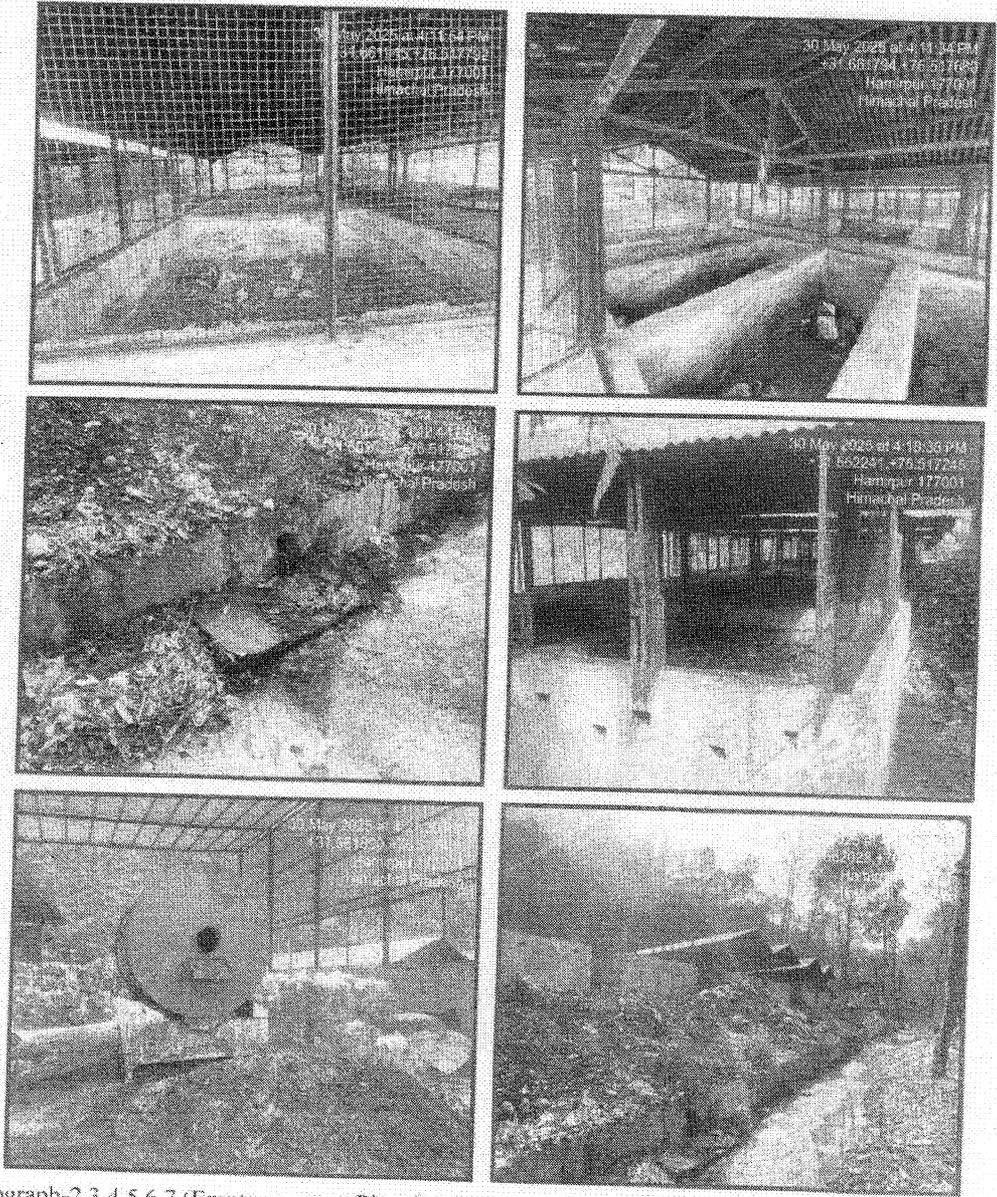
In reference to the inspection of the Solid Waste Management (SWM) facility at Dughneri, Hamirpur site was conducted by the Board Official on 30.05.2025. The observation areas under:

1. **Segregation & Collection:** During the inspection, it was observed that there has been an improvement in the segregation of waste compared to the previous visit. However, the freshly arriving wet waste is being stored in the open area on the ground, having no shed, concreted platform with a well drainage system to tap the leachate. The dumping/store the wet waste on the ground, may release the leachate into the ground and further contaminate the groundwater sources.



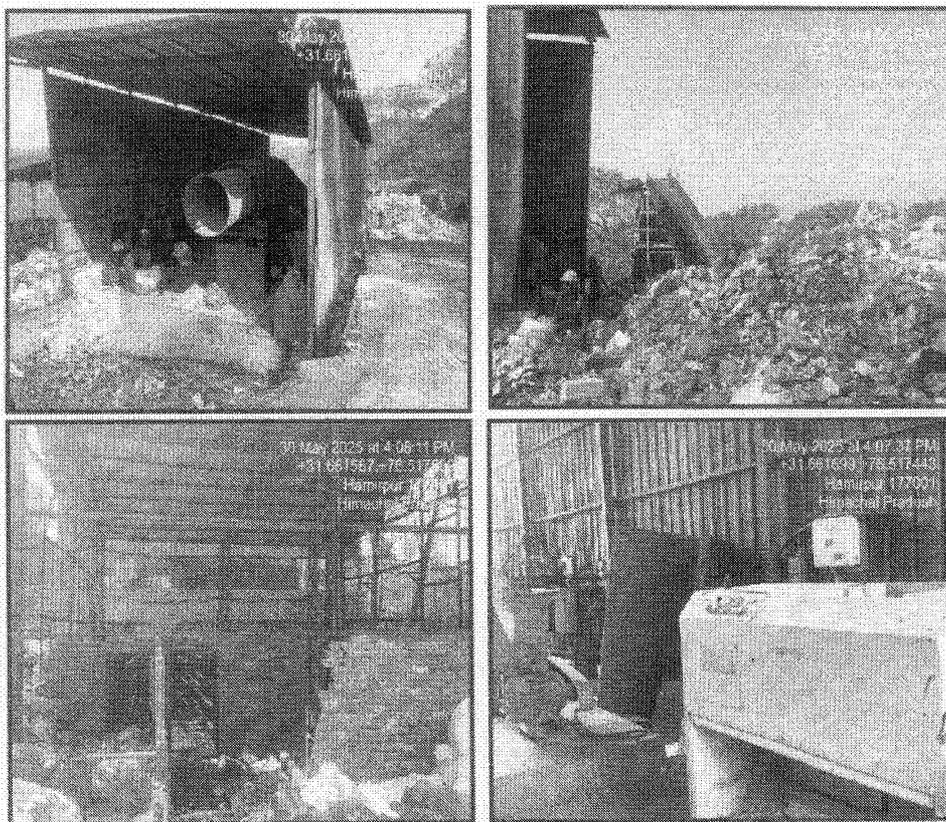
Photograph-1 (storage area of freshly arrived wet waste)

2. **Composting Pits and OWCs:** There are approximately 68 nos. of compost pits and 2 Organic Waste Converters/Composters (OWCs) at the site. While the OWCs are in working condition, but they are not in use frequently manner. Old processed wet waste was found dumped near the OWCs, yet to be disposed in the pits. About 70% of the compost pits were found empty, with only a few are in use. The compost pits were poorly maintained, and leachate was observed seeping out. The leachate drainage system was found damaged, increasing the risk of leachate overflowing as more waste is added in the pits. The existing drainage system for leachate storage requires immediate repair to prevent environmental contamination and ensure proper waste management at the facility.



Photograph-2,3,4,5,6,7 (Empty compost Pits, defunct drainage leachate system, pits filled with the wet waste. OWC machine)

3. **Material Recovery Facility (MRF):** The MRF site was not being utilized to its full potential. Approximately half of the area was occupied by legacy waste or infrastructure set up to manage its removal. Moreover, there was no dedicated space allocated for the storage of different types of waste. The OWCs were installed at the site but are not being used on regular basis. Although records of material dispatched from the site were maintained, but there was no documentation confirming its receipt at cement plants, Solid Waste Management (SWM) facilities, or any other disposal facility. Thus, the final disposal or processing of the waste remains unverified.



Photograph-12,13, 14, 15 (Material Recovery Facility of MC Hamipur )

4. **Processing of Waste:** Currently, fraction of waste is processed at the site. As stated by the representative, both wet and dry waste collected and subsequently transported to a processing facility in Una and then to Haryana. However, the final disposal method or end-use of this waste remains unverified. While there are facilities and equipment available at the site for processing wet waste, the transportation of wet waste to another facility for processing could be reconsidered to enhance efficiency.

Whereas, the fact stated above tantamount to the violation of various provisions of the Solid Waste Management Rules, 2016 and Environmental Protection Act, 1986. Therefore, you are hereby directed to (i) provide a concreted platform with the well drain system to tap the leachate shall be provided at the site, to store/dump the freshly arriving wet waste. (ii) The composts pits are poorly managed and the drainage system provided for the collection of leachate shall be maintained promptly. (iii) provide the mechanism to record the end disposal of waste at the site and further comply with the provisions of Solid Waste Management Rules, 2016.



Er. Praveen Kumar,  
Regional Officer, Hamirpur  
HP State Pollution Control Board

15

710

SR. No.	DATE	Dam to Dam Duan Song Satab and with collated from the Satab Satab									
(31)	5-6-25	7,992	-	6,541	-	-	-	15,135	4-continues	Shivan	
(32)	6-6-25	7,854	-	6,429	-	-	-	-	6 Laws	Shivan	
(33)	7-6-25	7,537	-	6,169	-	-	-	-	4 1/2 Laws	Shivan	
(34)	8-6-25	3,675	-	3,008	-	-	-	-	1 1/2 Laws	Shivan	
(35)	9-6-25	9,325	20,800	7,633	-	-	-	-	2 Laws	Shivan	
(36)	10-6-25	8,554	22,945	7,001	34,405	-	-	27,120	-	Shivan	
(37)	11-6-25	7,452	-	6,099	33,975	-	-	11,760	5:17 AM - 9:00 PM 6 hours	Shivan	
(38)	12-6-25	9,350	11,220	7,653	34,100	-	-	23,000	12:50 AM - 1:00 AM 2/29/2000	Shivan	
(39)	13-6-25	8,722	-	7,137	-	-	-	-	0.0	Shivan	
(40)	14-6-25	9,322	11,295	7,630	34,690	-	-	23,050	6.40 hrs	Shivan	6
(41)	15-6-25	4,151	-	3,398	-	-	-	-	6. hours	Shivan	
(42)	16-6-25	11,502	-	9,414	23,175	-	-	22,850	10:30 - 12:40 2:00 - 4:40	Shivan	
(43)	17-6-25	5,526	-	4,523	-	-	-	-	0.0.0	Shivan	
(44)	18-6-25	11,860	-	9,707	-	-	-	-	0.00	Shivan	
(45)	19-6-25	9,465	-	7,745	-	-	-	-	9:30 AM - 11:45 AM 2:16 - 5:30 PM	Shivan	
(46)	20-6-25	8,259	-	6,760	-	-	-	-	9:30 AM - 11:00 AM 9:30 AM	Shivan	
(47)	21-6-25	8,785	-	7,191	-	-	-	-	0.00	Shivan	

(4)

	Date	Page								
48	22-6-25	4,388	-	3,592	-	-	-	-	000	Shyam
49	23-6-25	11,661	-	9,545	-	-	-	-	000	Shyam
50	24-6-25	8,967	-	7,340	-	-	-	-	000	Shyam
(51)	25-6-25	9,628	-	7,881	-	-	-	-	000	Shyam
52	26-6-25	9,667	-	7,912	-	-	-	-	2 Pizam	Shyam
53	27-6-25	9,835	11,755	8,050	-	-	-	-	1 Ladam	Shyam
(54)	28-6-25	9,725	-	7,960	-	-	-	11,480	000	Shyam
55	29-6-25	4,537	-	3,913	-	-	-	-	000	Shyam
56	30-6-25	12,452	-	10,192	-	-	-	-	000	Shyam
<u>7-7-2025</u>										
57	1-7-2025	8,011	-	6,557	-	-	-	-	000	Shyam
(58)	2-7-2025	11,546	-	9,450	-	-	-	-	000	Shyam
(59)	3-7-2025	9,174	-	7,509	-	-	-	-	000	Shyam
(60)	4-7-2025	11,221	-	9,184	-	-	-	-	000	Shyam
(61)	5-7-2025	10,827	11,050	8,862	-	-	-	-	000	Shyam
(62)	6-7-2025	3,438	-	2,814	-	-	-	-	000	Shyam
(63)	7-7-2025	16,169	12,095	13,234	-	-	-	-	000	Shyam

**Re: Maintaining and processing of Municipal solid waste as per the provision of Solid waste Management Rules, 2016 and Environment Protection Act. 1986.**

1 message

Suntan Life <reach.suntanlife@gmail.com>

Mon, Jun 16, 2025 at 12:51 AM

To: eo hamirpur <eohamirpur@gmail.com>

Cc: MC HAMIRPUR <mc.hamirpur@gmail.com>, "pcbromirpur@gmail.com" <pcbromirpur@gmail.com>, upasna.suntan@gmail.com

Dear Sir,

Please find attached.

Thanks,  
Team Suntan Life

On Fri, 13 Jun 2025 at 16:52, eo hamirpur <eohamirpur@gmail.com> wrote:

STL-2506026.pdf  
363K

*Handwritten notes:*  
R1  
Jy  
16/6/2025  
AEE 17/06/2025  
R1  
20/06/2025

HPSPCB Hamirpur

Diary No. *202*

Dated .....



Date: 10-06-2025

Ref: STL/2506026

To,  
Additional Commissioner,  
Municipal Corporation,  
Hamirpur (H.P.)

Sub:- Maintaining and processing of Municipal Solid waste as per provision of Solid Waste Management Rules, 2016 and Environment Protection Act 1986. -Reply thereof.

Dear Sir,

With reference to your letter No. MCH/Sanitation/SWMP/2025-572 dated: 10-06-25 on the subject cited above and the concerns raised therein based on the Letter No. PCB/RO/HMR/MC Hamirpur(405)/2025-272 dated: 03-06-25 issued by the Regional Officer, HPPCB, Hamirpur, it is hereby clarified that the queries raised therein, after their official's visit on 30-05-25 mostly concerns to the infrastructural defects at the SWM site, the establishment/upliftment of which falls under the scope of MC Hamirpur, as per the agreement executed towards conducting the Solid/Legacy waste management works on the said site. The same concerns have been raised multiple times by us through several representations since the time of obtaining the possession of the SWM site at Dughneri and even during multiple visits held by your good office and representatives of HPPCB. The establishment of tipping floors and necessary sheds to house the incoming waste and the recoverables are of utmost importance and can not be ignored.

Whereas pertaining to the concern raised in Parah 2 of the notice, it is hereby clarified that the OWCs at the site are non-functional and needs major repairs before being utilized properly and the pre-processing of organic waste is done using the compost pits only, which were handed over to us after major repairs in Dec-24. Since then, the organic waste pre-processing and curing is done in these pits itself, until directions for clearance of the pits were obtained from your good office, after recent site visit and concern raised by District Coordinator MC Hamirpur. Since then, the decanting work of all the compost pits is carried out. Also the leachate collection system requires immediate repair and the concern has already been brought to the knowledge of your good office, multiple times. With the quantum of daily waste rising, the existing infrastructure needs immediate revamping to accommodate/handle the daily inflow of waste.

Whereas, the SWM site Dughneri is capable of only handling/pre-processing/semi-processing of the waste and does not possess complete infrastructure required to convert the entire waste to their final byproducts. Hence, an efficient pre-processing works can only be conducted at the said site and the semi-processed waste is to be routed to the final processing facility (as per the action plan submitted during the allocation of work) for final disposal. The final disposal of organic waste is conducted at our Biofertilizer facility in Ambala, the dry waste is routed to recyclers whereas the RDF is routed to combustion facilities for disposal. The RDF disposal at respective

combustion units is followed by obtaining a Utilization Certificate (UC) from the respective combustion facility, which shall be done all at once, while final handing over the site, of the total quantum of RDF disposed. There are multiple vendors carrying out the said activity and the UCs from all such vendors shall be gathered and submitted to your good office, while handing over the final possession of the site to MC Hamirpur, after land reclamation.

It is hereby pertinent to mention that the infrastructure at SWM site needs major overhauling and that too on immediate basis. We have been raising the concern since the possession of the site in 2023 and no substantial improvements have been made so far. The purpose of the entire processing works get defeated with a poor infrastructure and considering the ongoing issue by the people residing in the vicinity of the plant, the necessary upliftment is desired, so as to make the operations totally pollution free and enhance the aesthetic of the working mechanism.

Thankfully Yours,  
SUNTAN LIFE

Shadnya Galhotra  
Suntan Life

715

Office of the Municipal Corporation Hamirpur Distt Hamirpur  
No. MCH/ Sanitation /SWMP /2025

From

Commissioner,  
Municipal Corporation Hamirpur,  
District Hamirpur (H.P.)

To

Shaurya Galhotra, M/S Suntan Life  
Contractor MC Hamirpur HP  
([reach\\_suntanlife@gmail.com](mailto:reach_suntanlife@gmail.com))

**Subject:** Maintaining and processing of Municipal solid waste as per the provision of Solid waste Management Rules, 2016 and Environment Protection Act. 1986.

Sir,

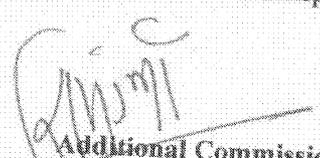
With reference to the notice served by the Regional Officer Hamirpur, HP Pollution Control Board vide letter No. PCB/RO/HMR/MC Hamirpur (405)/2025-272 dated 03-06-2025, after visiting the site by Board Official on dated 30-05-2025, certain observation have been raised in their notice issued to our office. As the whole job of managing solid & liquid waste at Dugneri site has been assigned to you vide award letter No. No 281 dated 09.02.2024. You are here by directed to do the needful within three days and submit compliance, for taking further action at our end. Copy of notice issued by Regional Officer Hamirpur, HP Pollution Control Board is enclosed here with. You are hereby also directed to appear in person before the Commissioner Municipal Corporation Hamirpur on dated 13-06-2025 at 11:30 am to explain why solid liquid waste disposal is not being done at Dugneri as per Term & Condition of the contract.

Ram Parsad (HAS)  
Additional Commissioner,  
Municipal Corporation Hamirpur  
District Hamirpur (H.P.)  
dated 10-6-25

✓ Endst. No. As above/ 573

Copy to: -

1. The Regional Officer Hamirpur, HP Pollution Control Board District Hamirpur (H.P.) for information please.

  
Additional Commissioner,  
Municipal Corporation Hamirpur  
District Hamirpur (H.P.)

HPSPCC Hamirpur

Diary No. 187

Dated

  
30/06/2025

  
12/06/2025

ACE/EE ✓



(21)  
716  
**H.P. STATE POLLUTION CONTROL BOARD**  
**REGIONAL OFFICE HAMIRPUR**

Near Bhota Chowk Hamirpur, Distt Hamirpur (H.P.) 177001  
Email: [pcbhamirpur@gmail.com](mailto:pcbhamirpur@gmail.com) Ph. No.: 01972-225700



No. PCB/RO/ HMR/ MC Hamirpur (405)/2025-477-78

Dated: 19/07/2025

To

The Commissioner,  
Municipal Corporation Hamirpur,  
District Hamirpur.

**Sub: Direction under Solid Waste Management Rules, 2016 and Environmental Protection Act, 1986.**

Sir,

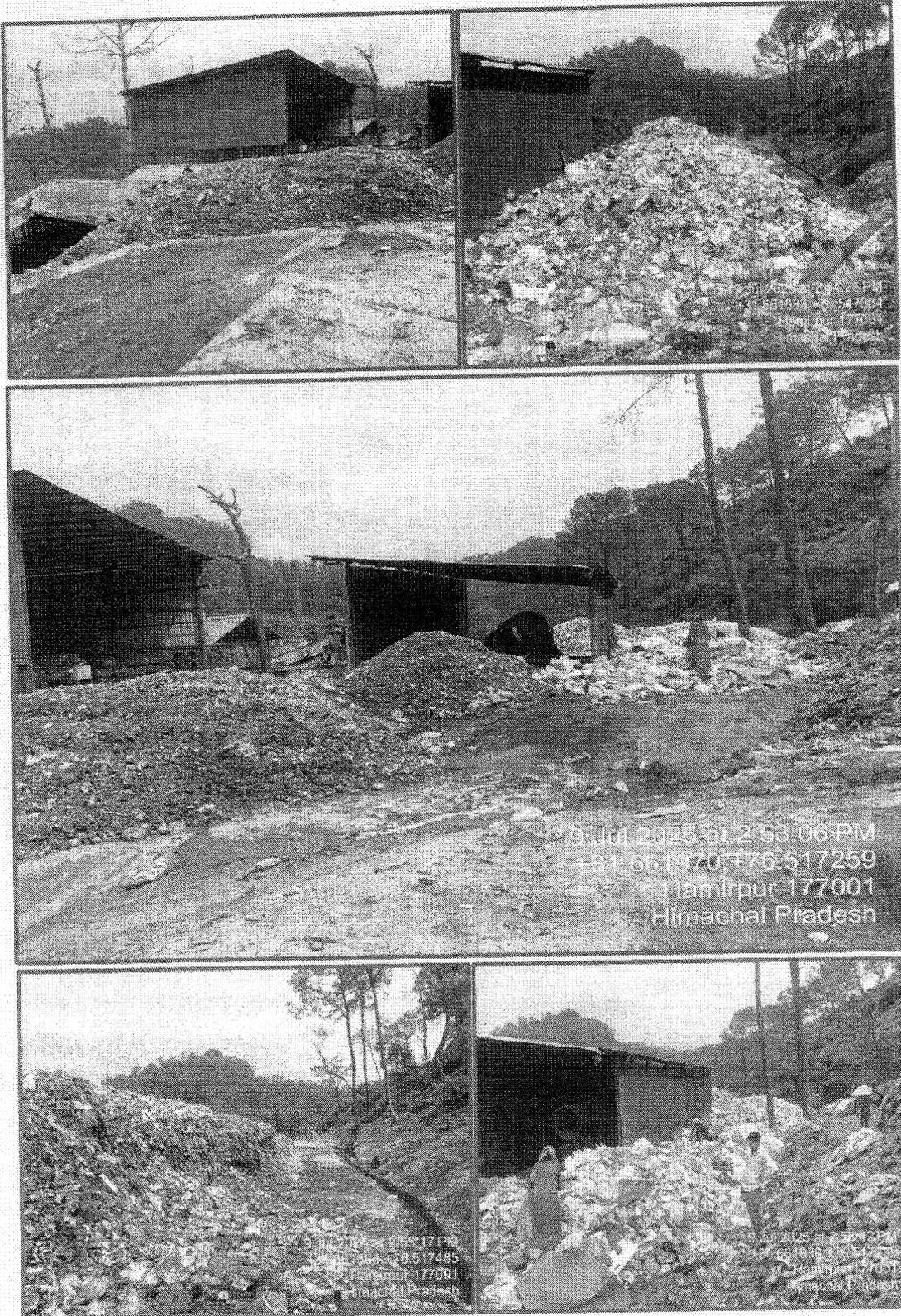
In reference to the inspection of the Solid Waste Management (SWM) facility at Dughneri, Hamirpur site was conducted by the Board Official on 09.07.2025. The observation are as under:

1. **Segregation & Collection of MSW waste:** During the inspection, it was observed that site was not in operation for more than 02 weeks. However, there was an improvement in the segregation of waste compared to the previous visits. Despite this, the freshly arriving wet and dry waste is being stored in an open area on the ground, having no shed, no concreted platform with a well drainage system to tap the leachate. The dumping/storage of the wet waste on the ground, may release the leachate into the ground and further contaminate the groundwater sources.

Despite the directions issued in this regard vide letter no. PCB/RO/HMR/MC Hamirpur (405)/2025-272 dated 03.06.2025 (Copy attached as Annexure-I), no further improvement has been made by the Municipal Corporation (MC) Hamirpur.

Whereas, the MSW site has not been processing any waste from more than a week, resulting in a continuous accumulation of wet and dry waste on the site. The handling and managing of solid & liquid waste at Dugneri site is done by M/s Suntan Life. However, the company is not processing any kind of waste at the site, it is lifting and transporting the waste from MSW site to the Bio-fertilizer facility in Ambala, and other facilities. The record of dispatching the waste is being kept at the site, by mean of weighing slips, but there was no information available regarding, whether waste reached at the desired location or not? Therefore, a robust mechanism is required to maintain the record of waste leaving the MSW site and reaching at processing location.

9c



MSW Site of MC Hamirpur

Sr. No.	Date	Waste Reaching at site under Door to Door mechanism	Wet (Kgs)	Dry (Kgs)	Wet Waste lifted by SunTan company	Dry Waste Lifted by SunTan company	RDF processing	RDF lifted by the Suntan Company	Remarks
1	7-7-2025	29403 Kg	16169 Kg	13234 Kg	12095 Kg	0	0	0	
2	6-7-2025	6252 Kg	3438 Kg	2814 Kg	0	0	0	0	
3	5-7-2025	19689 Kg	10827 Kg	8862 Kg	11050 Kg	0	0	0	
4	4-7-2025	20405 Kg	11221 Kg	9184 Kg	0	0	0	0	
5	3-7-2025	16683 Kg	9174 Kg	7509 Kg	0	0	0	0	
6	2-7-2025	20996 Kg	11546 Kg	9450 Kg	0	0	0	0	
7	1-7-2025	14568 Kg	8011 Kg	6557 Kg	0	0	0	0	
8	30-6-2025	22644 Kg	12452 Kg	10192 Kg	0	0	0	0	
9	29-6-2025	8250 Kg	4537 Kg	3713 Kg	0	0	0	0	
10	28-6-2025	17685 Kg	9725 Kg	7960 Kg	0	0	0	11480 Kg	
11	27-6-2025	17885 Kg	9835 Kg	8050 Kg	11755 Kg	0	0	0	
12	26-6-2025	17579 Kg	9667 Kg	7912 Kg	0	0	0	0	
13	25-6-2025	17509 Kg	9628 Kg	7881 Kg	0	0	0	0	
14	24-6-2025	16307 Kg	8967 Kg	7340 Kg	0	0	0	0	
15	23-6-2025	21206 Kg	11661 Kg	9545 Kg	0	0	0	0	
16	22-6-2025	7980 Kg	4388 Kg	3592 Kg	0	0	0	0	
	Total:	275041 Kg	151246 Kg	123795 Kg	34900 Kg	0	0	11480 Kg	275,041 MT/ 16 Days = 17.19 MT/Day Waste.

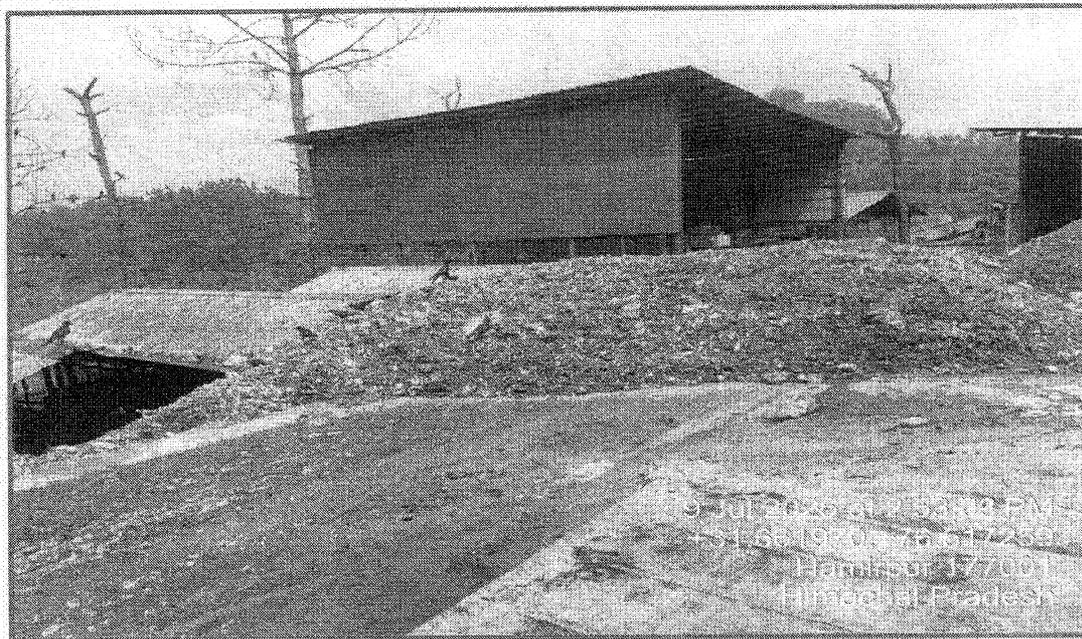
As per the information received during the visit and perusal of records which is maintained at the site, it was observed that an average of 17 MT waste per day is arriving at the site (Copy of record enclosed as annexure-II). It is to be noted that MC Hamirpur is not processing any waste at the site. The wet and dry waste were stored in open, leaving them exposed to rain.

From last 16 days, only 34,900 Kg out of 1,51,246 Kg (23%) wet waste lifted from the site, whose end disposal is unverified. Additionally, no dry waste has been lifted from the site and only 11480 Kg of Refused Derived Fuel (RDF) has been lifted. This indicates that hardly any waste has been removed from the MSW site over the past 16 days. The wet waste has become a breeding ground for the pest and flies and is leaching out due to the exposure to the rainwater.

The dry waste is also stored in open and exposed to the rain water. There are 68 nos of compost pits and 90 % of them are lying empty. The leachate collection drainage system has not been repaired yet, despite of directions issued earlier vide above mentioned letter.

The capacity of plant is claimed to be 7.02 MT/day; whereas, approximately 17 MT/day of waste is reaching at the site. Currently, no processing of waste done at the site, it has become a transfer point, where waste is stored before being transferred to the other locations. In the letter, addressed to the MC Hamirpur and same was emailed to this office, the company M/s Suntan Life claims that it is sending the wet waste to their Biofertilizer facility in Ambala and dry waste is routed to recyclers and RDF is routed to the combustion facilities for disposal. The utilization certificates from all such vendors shall be gathered and submitted to the MC Hamirpur, while handing over the possession of the site to MC Hamirpur. (Copy of letter Enclosed as Annexure-III).

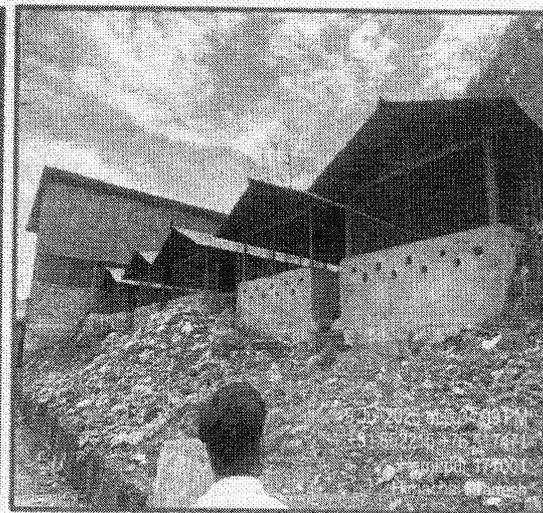
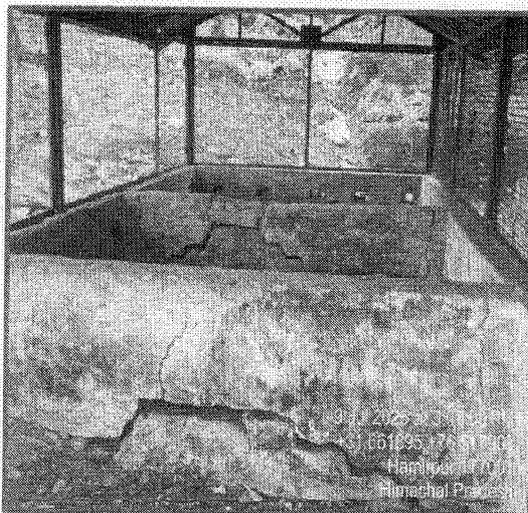
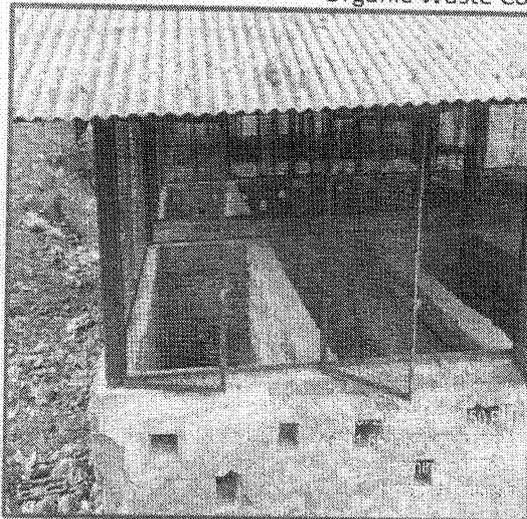
2. **Composting Pits and OWCs:** There are approximately 68 nos. of compost pits and 2 Organic Waste Converters/Composters (OWCs) at the site. While the OWCs were in good condition, but they were not used in frequently manner. Old processed wet waste was found dumped near the OWCs, yet to be disposed in the pits. About 90% of the compost pits were found empty, with only a few in use. The compost pits were poorly maintained, and leachate was observed seeping out. The leachate drainage system was found damaged, increasing the risk of leachate overflowing as more waste is added in the pits. The existing drainage system for leachate storage requires immediate repair to prevent environmental damage and ensure proper waste management at the facility.



Wet Waste Dumped in open



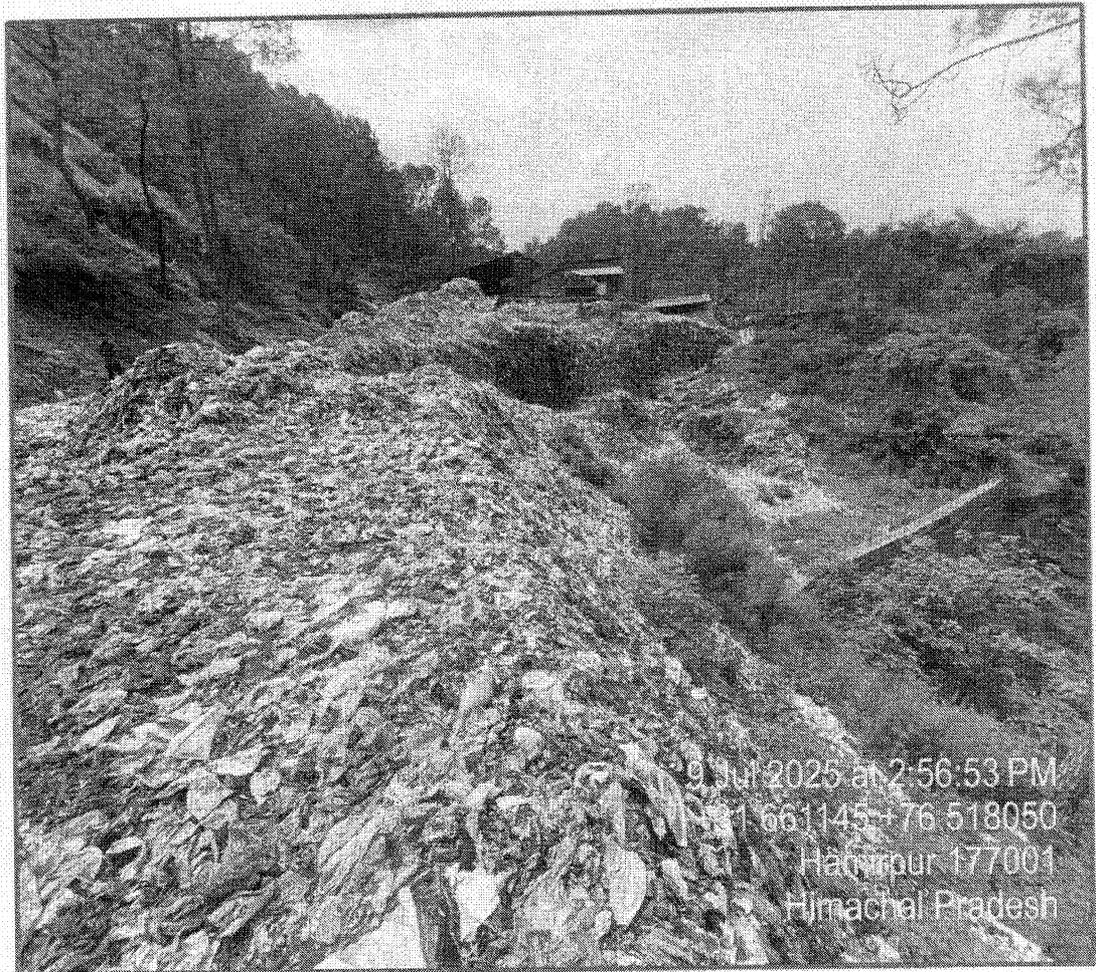
Organic Waste Converter (OWC)



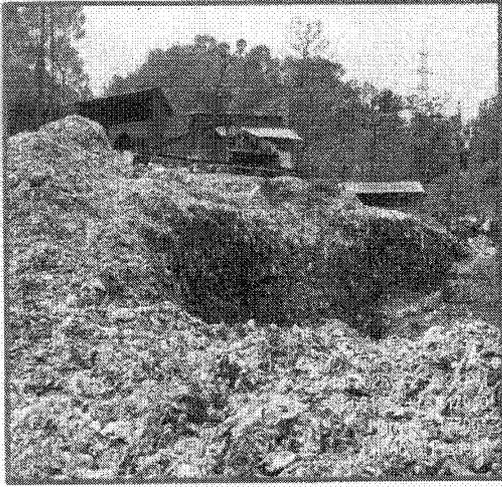
Compost Pits.

3. **Legacy Waste:** It was noted that you have started the excavation of old legacy waste. The excavated material is currently being stored on-site for further processing. Two screening machines have been installed at the location to recover Refuse-Derived Fuel (RDF) from the legacy waste, which were not in operation during the visit. The record of RDF (recovered from the legacy waste) leaving the SWM facility was kept at the site (detail is mentioned above). You have excavated the legacy waste and created a windrow, but still has not been cleared yet. Over the time, the waste has stabilized, forming a flat surface that needs urgent attention. A proper channel must be created to lead the oozing leachate to a lined depression or pond for treatment or for leachate recirculation onto wind-rows as a type of Bio-culture.

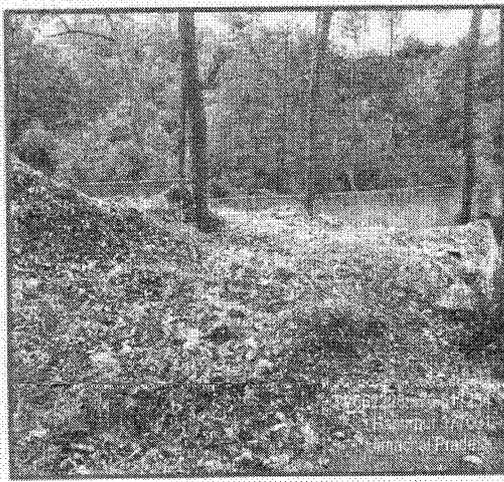
There is hardly any processing of legacy waste form the past 02 weeks. The Bio-earth or good earth, which remains as a residue from screening of legacy waste, was found dumped at the site. The dumped good earth material, contains significant amount of the plastic and other metals such as glass, tin, iron, hence not suitable for dumping in an open environment. Therefore, the size of the screener shall be examined and option for extracting the waste form the good earth should be explored.



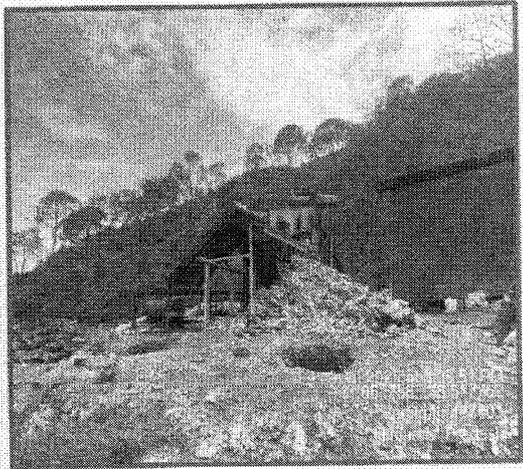
Legacy Waste



Legacy Waste site



Good Earth



Screening Machine

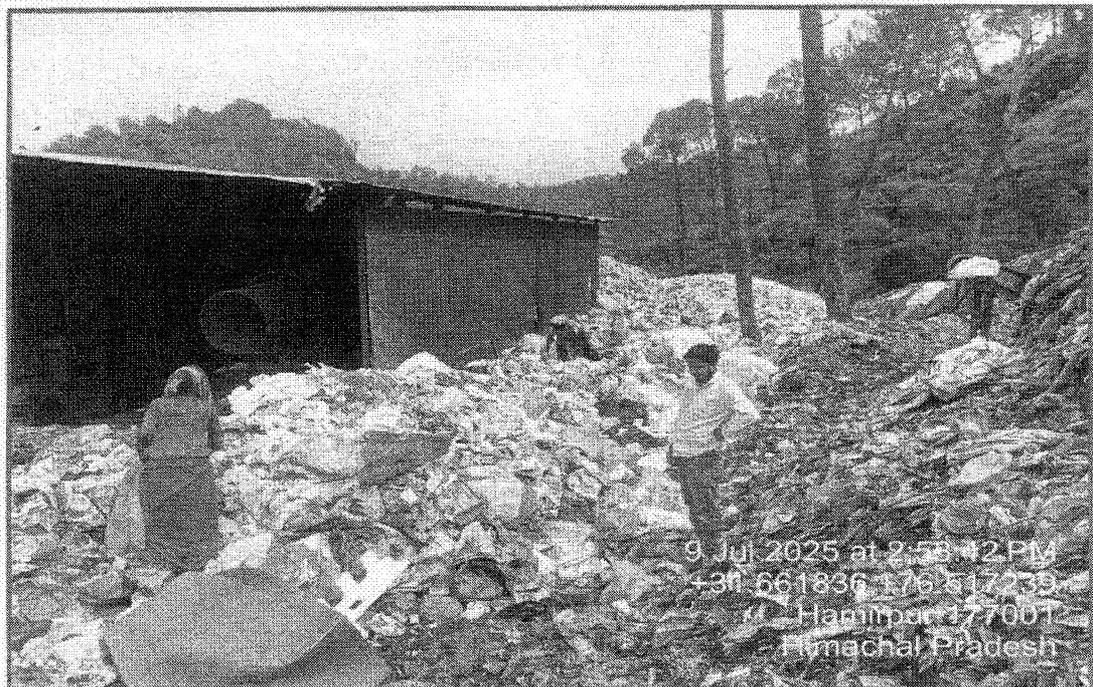
4. **Material Recovery Facility (MRF):** The MRF site was not being utilized to its full potential. Approximately half of the area was occupied by legacy waste or infrastructure set up to manage its removal. There were 02 bailing Machines and were found operational. However, their capacity is adequate to process the volume of waste that is reaching at the site.

Moreover, there was no dedicated space allocated for the storage of different types of waste. The dry waste was found dumped/stored in open and was not lifted by the company. If it remains dumped then it may eventually become legacy waste.

The OWCs were installed at the site but are not being used on regular basis. After the perusal of records of material dispatched from the site, it was further observed that only 34,900 Kg out of 1,51,246 Kg (23%) wet waste lifted from the site.

The record has been kept for the waste reaching and also leaving the site by the mean of weighing slips, but there was no documentation confirming its receipt at cement plants, Solid Waste Management (SWM) facilities, or any other disposal facility. Thus, the final disposal or processing of the waste remains unverified.

Additionally, there were no efforts been made by the MC Hamirpur and the contractors, to recover the recoverable, recyclable products from the freshly arriving waste. The material, whether wet or dry, are being lifted and transported to the other facilities, which raises many questions to the disposal mechanism.



(MC Hamirpur MSW site)

5. **Processing of Waste:** It has already been stated that, hardly any waste is being processed by the MC Hamirpur or its contractor at the site. As stated by the representative, both wet and dry waste collected and subsequently transported to a processing facility in Una and then to Haryana (other State).

Whereas, the directions under Solid Waste Management Rule, 2016 were issued to the Municipal Corporation, Hamirpur vide letter no. 272 dated 03.06.2025 for the above-mentioned non-compliance and prompt action, no compliance has been made by the MC Hamirpur. The letter was forwarded to the M/s Suntan Life for the compliance, later the reply was submitted by the company, which claims that it is sending the wet waste to their Biofertilizer facility in Ambala and dry waste is routed to recyclers and RDF is routed to the combustion facilities for disposal. The utilization certificates from all such vendors shall be gathered and submitted to the MC Hamirpur, while handing over the possession of the site to MC Hamirpur. Hence, the final disposal method or end-use of this waste remains unverified. **(Copy of letter attached as annexure-IV).**

The fact stated above are tantamount to the violation of sections of Solid Waste Management Rule, 2016, The Environmental Protection Act, 1986 and the orders of Hon'ble National Green Tribunal under O.A. NO. 606/2022 rendering yourself liable to pay the Environmental Compensation for the days the violations persist. Therefore, you are once again hereby directed to:

- (i) Provide a well-covered concreted platform with the well drain system to tap the leachate shall be provided at the site, to store/dump the freshly arriving wet waste.
- (ii) The composts pits are poorly managed and the drainage system provided for the collection of leachates shall be maintained promptly.
- (iii) Maintain a proper record of entering and leaving of waste from the MSW site.
- (iv) Provide the logbook in the transporting vehicle (which are indulged in transporting a waste from MSW site to other location for processing) to

record the journey. The logbook must include details of the destination and acknowledgment of receipt by the plant in-charge at the receiving facility.

- (v) Provide a provision to tap the leachate from the windrow and the existing legacy waste site.
- (vi) Explore further processing options for the Good Earth Material that is unsuitable for open dumping due to the presence of significant quantities of plastic, metal, glass, and other non-biodegradable materials.
- (vii) Submit detailed data on the quantity of legacy waste currently lying at the site, the amount of waste processed, the quantity sent as RDF, and the quantity of Good Earth recovered, along with its disposal or utilization plan.
- (viii) Submit records detailing the quantity of material recovered and recycled through registered recyclers.
- (ix) Take prompt and necessary action to avoid the nuisance and environment degradation and comply with the provisions of Solid Waste Management Rules, 2016.

In the event of failure, to comply with the above-mentioned directions a penal and legal action under the provisions of relevant acts shall be initiated against you at your risk and cost.



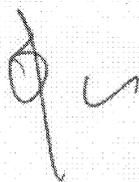
Er. Praveen Kumar,  
Regional Officer, Hamirpur  
HP State Pollution Control Board

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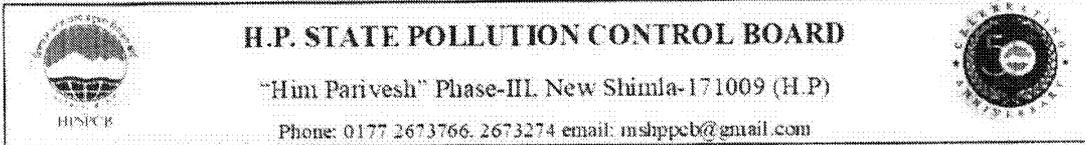
1. The Member Secretary, HP State Pollution Control Board, for your kind information and necessary action, please



Regional Officer, Hamirpur  
HP State Pollution Control Board



REGD.POST



No. (27)PCB/MSW/M.C. Hamirpur/2022-6388-91 Dated: 25-07-25

**Environmental Compensation for violation of provisions under  
Solid Waste Management Rules, 2016 as per order by Hon'ble  
NGT in O.A. No. 606/2018.**

To,

**The Executive Officer,**  
Municipal Council- Hamirpur,  
District Hamirpur (H.P).

**WHEREAS**, during the inspection of the Municipal Council (MC) Hamirpur solid waste processing/handling facility conducted by an officer of the State Board on 25.10.2024 and 30.05.2025, unscientific management of solid waste management was observed.

**WHEREAS**, a subsequent inspection conducted by the Regional Office, Hamirpur on 15.9.07.2025 revealed the following violations:

- *No proper shed or covered tipping platform has been provided.*
- *Waste is being dumped on open ground, violating the requirement of scientific storage and handling.*
- *No well-designed drainage system to collect and treat leachate from wet waste.*
- *Leachate is at risk of percolating into the ground, possibly contaminating groundwater sources.*
- *The plant has a capacity of 7.02 MT/day, while about 17 MT/day of waste is being received.*
- *Though two screening machines are installed, they were non-operational during the inspection.*
- *The compost pits were poorly maintained, and leachate was observed seeping out. The leachate drainage system was found damaged, increasing the risk of leachate overflowing as more waste is added in the pits.*
- *Unscientific biomining observed. Waste has been windrowed but not cleared, and site has stabilized without further action.*
- *The plant has been non-operational for over two weeks, impacting waste processing and sanitation.*
- *Despite multiple directions, no improvement has been made from 25.10.2024 to 09.07.2025 (approx. 8 months) which and continues to violate Rule 22 of SWM Rules, 2016.*

**WHEREAS**, under the Solid Waste Management Rules, 2016, MC Hamirpur is obligated to ensure proper and scientific collection, segregation, treatment, and

disposal of municipal solid waste. However, despite repeated directions and notices, MC Hamirpur has failed to take adequate corrective measures and remains non-compliant with the provisions of the Rules and with the directions of the H.P. State Pollution Control Board.

**WHEREAS**, HPSPCB has issued notices to the MC, Hamirpur on dated 18.11.2024 and 03.06.2025 but compliance remains unsatisfactory.

**WHEREAS**, the above actions and inactions constitute violations of the provisions of the Environment (Protection) Act, 1986 and the Solid Waste Management Rules, 2016, as well as the directions issued by the State Board. These violations are punishable under the said Act and Rules and also attract the penal provisions as laid down by the Hon'ble National Green Tribunal (NGT) in its order dated 28.02.2020 in O.A. No. 606/2018 titled "Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues."

**WHEREAS**, Hon'ble High Court in CWP No. 2369/2018 vide order dated 06.04.2023 has directed all Local bodies not to dispose of garbage/ solid waste illegally along water bodies & ensure proper collection, segregation & disposal but the aforesaid acts of yours also tantamount to violation of said Court orders.

**NOW THEREFORE**, in view of the repeated violations and failure to comply with the statutory provisions, an Environmental Compensation (EC) amounting to ₹3,00,000/- (Rupees Three Lakhs only) is hereby imposed on MC Hamirpur for the violation period from 25.10.2024, 30.05.2025, 09.07.2025 (3 months), in accordance with the directions of the Hon'ble NGT in OA No. 606/2018.

Accordingly, you are hereby directed to deposit the aforesaid Environmental Compensation amount in the account of Member Secretary, HPSPCB, Bank of Baroda A/c No. 54140100001617 (IFSC Code-BAB0NEWSIM) within 15 days failing which action under provision of Environment (Protection) Act, 1986 and Water (Prevention and Control of Pollution) Act, 1974 shall be initiated at your own risk and cost. It may be noted that if the violation persists/ repeats, the amount of Environmental Compensation shall multiply accordingly.

Signed by

Anil Joshi

(Anil Joshi, IFS) 18:14

Member Secretary  
HPSPCB, Shimla-9

Copy to :-

1. The Director, Urban Development, Talland, Shimla for kind information & with request to issue necessary directions to concerned officials to ensure compliance.
2. The Deputy Commissioner, Hamirpur for kind information please.
3. The Regional Officer, HPSPCB, Hamirpur for information and further necessary action.

(Anil Joshi, IFS)  
Member Secretary  
HPSPCB, Shimla-9